

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 141-149/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAM CHANDRA & ORS.

Respondent(s)

Date : 31-07-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Mr. Shaurya Sahay , AOR

For Respondent(s) :Mr. T. Mahipal, AOR
Mr. Daleep Dhyan, Adv.
Mr. Suraj Singh, Adv.Ms. Vanshaja Shukla, AOR
Mr. Rishad Murtaza, Adv.
Ms. Ankeeta Appanna, Adv.
Mr. Siddhant Yadav, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Learned counsel for the respondents has stated before this Court that the arguing counsel is unwell. He prays for adjournment.

List after six weeks.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(RAVINDER KUMAR)
COURT MASTER (NSH)